

**PUNJAB VIDHAN SABHA**

***LIST OF BUSINESS***

**TUESDAY, THE 20<sup>TH</sup> OCTOBER, 2020**  
**AT 10.00 A.M.**

**I. LEGISLATIVE BUSINESS**

Special Legislations on Agriculture

**II. OFFICIAL RESOLUTION**

**III. MOTION UNDER RULE 16**

A **MINISTER to move that** the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned **sine-die**.

**IV. PAPER TO BE LAID ON THE TABLE**

A **MINISTER to lay on the Table** the Factories (Punjab Amendment) Ordinance, 2020 (Punjab Ordinance No.3 of 2020), as required under Article 213 (2)(a) of the Constitution of India.

**V. RESUMPTION OF LEGISLATIVE BUSINESS**

**The Code of Civil Procedure (Punjab Amendment) Bill, 2020.**

A **MINISTER** to introduce the Code of Civil Procedure (Punjab Amendment) Bill, 2020.

To move that the Code of Civil Procedure (Punjab Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**The Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020.**

A **MINISTER** to introduce the Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020.

To move that the Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**The Punjab State Vigilance Commission Bill, 2020.**

A **MINISTER** to introduce the Punjab State Vigilance Commission Bill, 2020.

To move that the Punjab State Vigilance Commission Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**The Registration  
(Punjab Amendment)  
Bill, 2020.**

**A MINISTER** to introduce the Registration (Punjab Amendment) Bill, 2020.

To move that the Registration (Punjab Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**The Punjab Tissue  
Culture Based Seed  
Potato Bill, 2020.**

**A MINISTER** to introduce the Punjab Tissue Culture Based Seed Potato Bill, 2020.

To move that the Punjab Tissue Culture Based Seed Potato Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**The Punjab Land  
Revenue  
(Amendment) Bill,  
2020.**

**A MINISTER** to introduce the Punjab Land Revenue (Amendment) Bill, 2020.

To move that the Punjab Land Revenue (Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**The Punjab (Welfare  
and Settlement of  
Landless, Marginal  
and Small Occupant  
Farmers) Allotment  
of State Government  
Land Bill, 2020.**

**A MINISTER** to introduce the Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020.

To move that the Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

**The Factories  
(Punjab Amendment)  
Bill, 2020.**

**A MINISTER** to introduce the Factories (Punjab Amendment) Bill, 2020.

To move that the Factories (Punjab Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.

*(Replacing Ordinance)*

**CHANDIGARH:  
THE 19<sup>TH</sup> OCTOBER, 2020.**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**